

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal no. 96 and 130 of 2013**

**Dated : 20<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal no. 96 of 2013**

**Amman – Try sponge & Power Pvt. Ltd. ...Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory  
Commission & Anr. ...Respondent(s)**

**Appeal No. 130 of 2013**

**Andhra Pradesh Ferro Alloys Producers Association ...Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Shridhar Prabhu**

**Counsel for the Respondent(s): Mr. P. Shiva Rao**

**ORDER**

We have heard the Learned Counsel for the parties. They have filed their respective common written submissions in both the above Appeals after serving copy on the other side.

**Judgment is reserved.**

**(Rakesh Nath)  
Technical Member  
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**(Justice M. KarpagaVinayagam)  
Chairperson**